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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 275/2017 in C.P. No. 16/241/NCLT/AHM/2017

Coram:

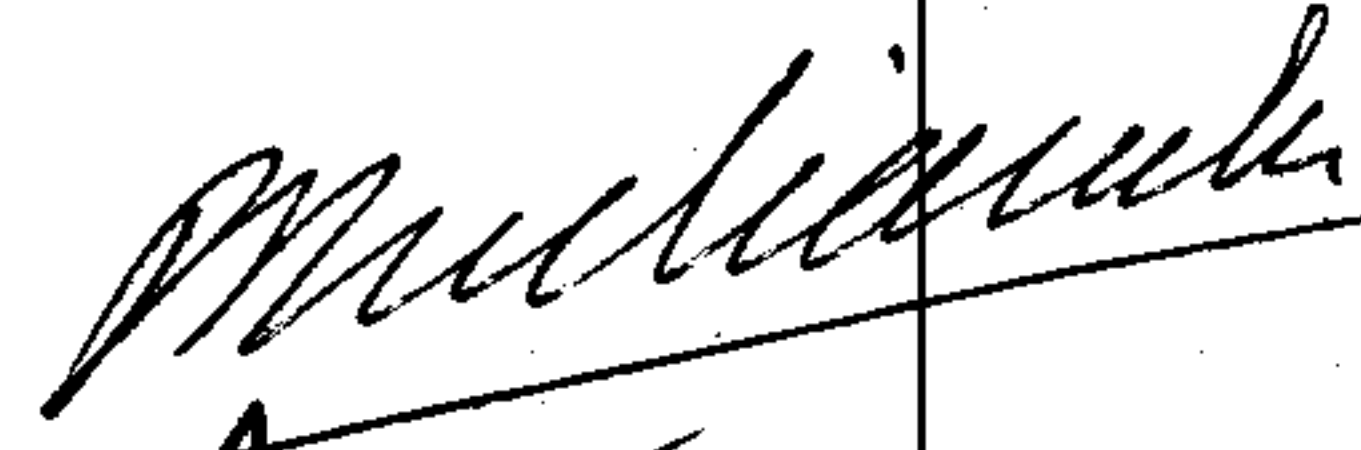
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

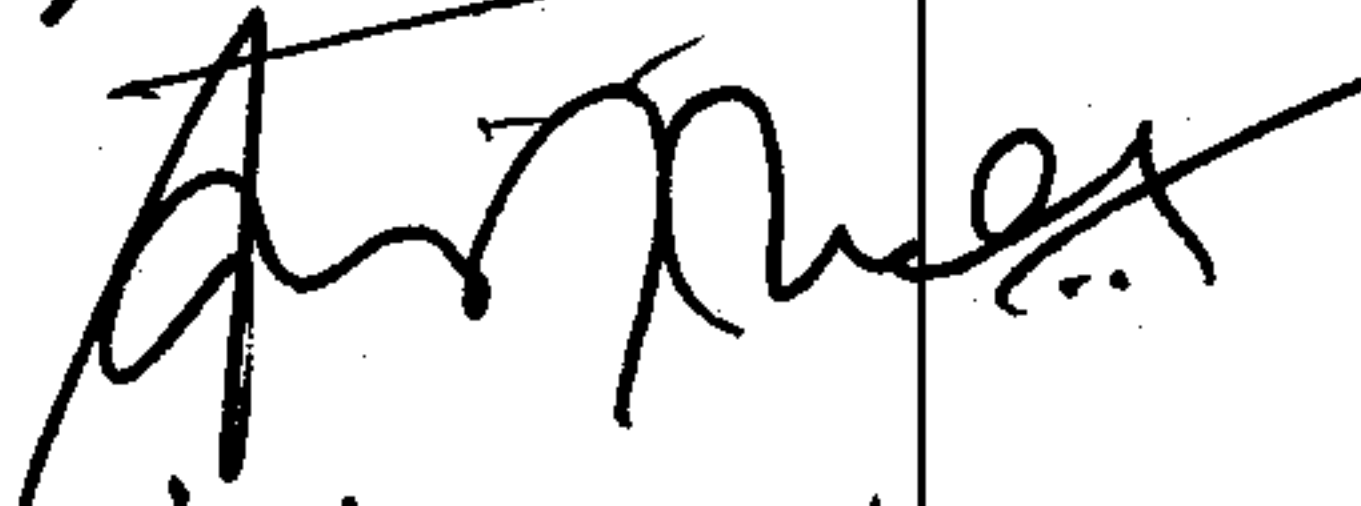
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017**

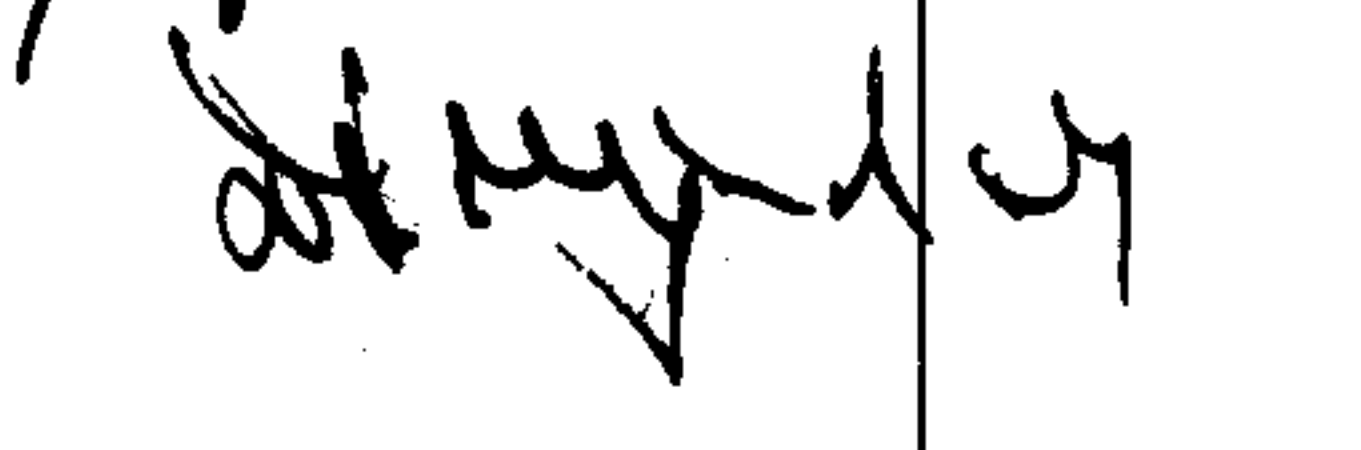
Name of the Company: Bahubali Shantilal Shah
V/s.
The Lok Prakashan Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	
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2.	ANMOL A. MEHTA FOR APURVA S. VAKIL	ADVOCATE	RESPONDENT NO. 3	
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3	Divyang Majmudar	F.C.A.	R-6	
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ORDER

Learned Advocate Mr. Pavan Godiawala present for Applicant. Learned Advocate Mr. Anmol Mehta i/b Mr. Apurva Vakil present for Respondent No. 3. Learned FCA Mr. Divyang Majmudar present for Respondent No. 6. None present for other Respondents.

Learned Counsel appearing for both parties requested some more time to name the independent director.

List the matter on 18.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of November, 2017.